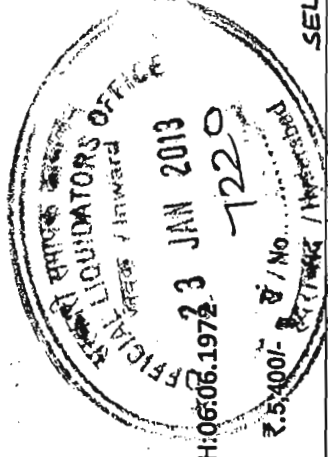


23/1/13



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (AS ON 01.01.2013)

SERVICE: ICLS

NAME OF THE OFFICER (IN FULL) : BAVISSETTY SRIDHAR

DESIGNATION: ASST. OFFICIAL LIQUIDATOR DATE OF BIRTH: 06.06.1972

MINISTRY/DEPARTMENT/OFFICE: O/O. OFFICIAL LIQUIDATOR, HIGH COURT OF AP, MCA, PAY: ₹.17,550/-

GRADE PAY: ₹.5,400/- SELF

(1) Name of District, Sub-Division, Taluk and Village in which property is situated	(2) Name and details of property-housing, lands and other buildings.	(3) Cost of construction/acquirement including land in case of house and year when purchased.	(4) *Present value	(5) If not in own name, state in whose name held and his/her relationship to the Government servant.	(6) How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	(7) Annual income from the property	(8) Remarks.
East Godavari Dist. Gollaprolu Mandal, Thatiparthi (V)	Ac.0-96 cts in Sy.No.437/1 & 437/2 Agri. Dry Land(Girayati Meraka)	₹.57,600/- Acquired on 30.09.2002	₹.1,25,000/- (Approx)	Self	Purchased from Sri M.Ravi Babu on 30.09.2002	₹.500/-	
East Godavari District Korukonda Mandal Narsapuram village.	Ac.1-00 Cts In Sy.No.395 & 396 Agriculture Land.	₹.2,00,000/- Acquired on 29.01.2011	₹.2,00,000/- (Approx)	Self	Purchased from Marisetty Sita Ramarao On 29.01.2011	₹.500/-	

SIGNATURE:

Date: 23rd January, 2013